

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.11.2019

ORDER NO. 246 of 2019

Hon'ble President is pleased to modify the roster order no. 201 of 2019 for CESTAT, Mumbai for the period from **25.11.2019 to 28.11.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh.S.K.Mohanty, Hon'ble Member (Judicial) and Sh. Sanjeev Srivastava, Hon'ble Member(Technical)	From 25.11.2019 to 28.11.2019	Customs and Excise Division Bench matters
Sh. C.J.Mathew, Hon'ble Member (Technical) and Dr. S.K.Pati, Hon'ble Member (Judicial)	From 25.11.2019 to 28.11.2019	Service Tax Division Bench matters

Note:

1. Single Member Bench matters shall stands adjourned during the given period.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. in the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar